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Title: Introduction of the Payment of Gratuity (Amendment) Bill, 2009.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MR. SPEAKER: The question is:

"That the leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."

The motion was adopted

The Minister may now introduce the Bill.

SHRI OSCAR FERNANDES: Sir, I introduce\*\* the Bill.[r41]

MR. SPEAKER: Now, the House will take up Item No.31. Shri Jaipal Reddy has given notice.

Shri Ajay Makenâ€"Not present.

Well, I must express my disapproval.

...(Interruptions)

MR. SPEAKER: No, this is not permitted. I agree with you.

\* Published in the Gazette of India, Extraordinary Part-II, Section 2, dated 24.02.09.

\*\* Introduced with the recommendation of the President.